

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

WEDNESDAY, THE 24TH DAY OF APRIL, 2020/4TH VAISAKHA, 1942

**B.A TMP NO.107 OF 2020**

(In connection with Crime No.354/2020 of Ambalapuzha Police Station)

**Petitioner/Accused:**

Sajeer S, aged 25,  
S/o.Abdul Shukkoor,  
Palliparambil House,  
Kakkazham P.O,  
Ambalapuzha,  
Alappuzha

By Adv. K.R VINOD,

**Respondents:**

1. State of Kerala represented by  
The Public Prosecutor,  
High Court of Kerala,  
Kochi -682 031
2. The Sub Inspector of Police  
Ambalapuzha Police Station  
Pin 688561

BY PUBLIC PROSECUTOR

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
24.04.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

**C. S. DIAS, J.**

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**B.A. TMP No. 107 of 2020**  
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**Dated this the 24<sup>th</sup> day of April, 2020.**

**ORDER**

Heard the learned counsel for the petitioner and the learned Public Prosecutor. The learned Public Prosecutor submits that he has to peruse the CD, particularly the Wound Certificate.

The learned Public Prosecutor undertakes that the petitioner shall not be arrested till the next posting date.

Post on 5.5.2020.

**C.S.DIAS  
JUDGE**

MMG/24.4.2020